

(vii) A more intensive effort to develop ancillary items in the small scale sector, with a corresponding reduction of the number of components to be directly manufactured by the unit in the large scale sector.

(viii) Further concessions in respect of imported raw materials to the exporting units in the small scale sector in terms of the Import Policy for 1970-71.

(ix) Concessions granted by the State Govt. relating to taxes, supply of raw materials, accommodation in industrial estates, charges for electricity, water, grant of loans etc. to entrepreneurs willing set up small scale industries in the backward districts or areas.

British Assistance for Durgapur Steel Plant

*56. SHRI ARJUN SINGH BHADORIA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) Whether U.K. has decided to continue to give assistance for a limited period to the Durgapur Steel Plant ; and

(b) if so, the nature of assistance to be given and when it would be given ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B.R. BHAGAT) : (a) Yes, Sir.

(b) Assistance will be both financial as well as technical. A new pound sterling loan and a draft scheme to provide technical assistance for Durgapur Steel Plant are under negotiation and are expected to be finalised soon.

Loading of Wheat in Trains at Moga (Punjab)

*57. SHRI SARJOO PANDEY :

Will the Minister of RAILWAYS be pleased to state :

(a) Whether Government are aware that several thousand bags of wheat procured by the Government Agencies in Moga could not be loaded on trains on account of some dispute between the Railway officials and the Civil Supplies Department in Moga in May, 1970 ;

(b) whether it is a fact that on account of this, wheat bags were damaged by rains ; and

(c) if so, the details of the dispute and the action taken thereon ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). No, Sir. The loading being upto the demands placed, there was no question of wheat bags not being loaded or of damage to wheat bags for want of wagons.

(c) Does not arise.

Shifting of Industrial concerns from Calcutta to other States

*58. SHRI S.C. SAMANTA :
SHRI H.N. MUKERJEE :
SHRI K. HALDER :
SHRI J.M. BISWAS :
SHRI SAMAR GUHA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that a large number of Industrialists are either shifting their field of activity from West Bengal to anywhere else or abandoning the units due to reasons of insecurity and congenial conditions there ;

(b) the steps that are being taken to give them adequate protection so that West Bengal does not go backward in the industrial map of India ; and

(c) whether he will lay on the Table of the House the number and names of

industries that have become either idle or have been and are being shifted elsewhere ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH) : (a) to (c). The following trends with regard to shifting of industrial activity from West Bengal have come to the notice of the Central Government :—

For shifting of a licensed industrial undertaking from one State to another, a licence has to be obtained under the Industries (Development and Regulation) Act, 1951. During the last three years (1967, 1968 and 1969), only 10 applications for shifting were received

from West Bengal and out of these 8 have already been rejected. During the same period, applications for shifting of industrial units were received from other States, as well. There were 10 from Maharashtra, 4 from Bihar, 3 from Haryana and 2 from Madras. In terms of the number of applications for shifting, therefore, the position is not peculiar to that State.

However, there has been a significant fall in the percentage of applications received from industries in West Bengal as well as letters of intent issued to that State vis-a-vis all India figures during the last few years as will be seen from the table below :—

Year	Applications received		Letters of intent issued		
	All India	West Bengal	All India	West Bengal	
1966	1259	158 (12.5%)	271	34 (12.5%)	
1967	849	86 (10.1%)	249	30 (12%)	
1968	905	96 (10.6%)	158	18 (11.4%)	
1969	1420	110 (7.7%)	331	26 (7.8%)	

It is also noticed that while out of the 558 applications received from 1st January, 1970 to 31st March, 1970, 70 received from West Bengal, as many as 53 of these, were for locating the industrial units in States other than West Bengal.

Another trend has been to shift the Head Offices or registered offices of large companies and groups out of Calcutta to factory premises or out of the State altogether. The factories, as such, have not, however, been shifted outside the State since such shifting would require an industrial licence.

It appears from the trends indicated above that while industries already established are not being shifted in large numbers, there is a tendency for new investments to decline. As against the aggregate paid-up capital of joint stock companies in West Bengal, of about Rs. 645 crores in April, 1968, the corresponding figure in April, 1970 was only Rs. 1 crore higher.

Government are keeping a continuous watch on the developments. Since a large number of Industrial units are involved, some of which were shut down wholly or partially for limited periods of time, it is not possible to give accurate information regarding this part of the question. It may, however, be stated that though aggregate production in West Bengal has not gone down significantly, there has been a trend towards fall in production in certain industries during 1968-69. As regards man-days lost, out of 16.6 million man-days lost in the whole of India in 1969, West Bengal accounted for over 10 million. As regards the reopening of industrial units which may have been closed down, such reopening will depend on the reasons for their closure and the settlement reached by employees and labour in individual cases.

Abolition of Tata Zamindari in Bihar

*59. SHRI S.M. BANERJEE : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :